

SL. No.138

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.161/2019 in CP N o.118/241/HDB/2019
NAME OF THE COMPANY	Meenakshi Energy Ltd & 10 others
NAME OF THE PETITIONER(S)	Meenakshi Energy and Infrastructure Holdings Pvt Ltd
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd & 10 others
UNDER SECTION	241

ORDER

Learned Counsel for both sides appeared in person.

At request of the Learned Counsel for Petitioner, the matter is posted to 06.01.2023.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)